

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3053
ANSWERED ON:29.11.2010
COMMUNITY BASED WATER PURIFIER PLANTS
Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken steps to ensure that all people are provided with access to safe drinking water;
- (b) if so, the details thereof;
- (c) whether the Government has considered providing community- based water-purifier plants;
- (d) if so, the details thereof;
- (e) whether the Government is on track to meet the Goal 7 of UN Millennium Development Goal regarding provisions of clean drinking water; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a)&(b): Under the National Rural Drinking Water Programme (NRDWP), it is envisaged that every rural person is provided with adequate safe water for drinking, cooking and other domestic basic needs on a sustainable basis. This basic requirement should meet minimum water quality standards and be readily and conveniently accessible at all times and in all situations. In this regard, Government of India supplements the efforts of the State Governments by providing financial and technical assistance under NRDWP for implementation of water supply schemes in rural areas.

(c): Yes Sir.

(d): Depending on the type of contaminants (chemical/biological) to be tackled for providing safe drinking water to rural population, the State Governments select the type of community based water- purifiers plants to be adopted.

(e)&(f): India has achieved Goal 7 of UN Millenium Development Goal to halve the proportion of people without sustainable access to safe drinking water by 2015, since 84% of the rural population used improved drinking sources in 2008 as against the goal of 83% by 2015.